

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 09-01-2019
Time: 12 Noon

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.243 of 2017 (SZ)	Manian Bricks Rep.,by its Proprietor Kanyakumari District Vs Union of India Rep.,by the Secretary to Government, Ministry of Environment and Forests and Climate Change, Government of India, New Delhi and 5 others	M/s.Kirubaharan Counsel for Applicant M/s. Me.Sarawathy for R1 M/s. Yasmeen Ali for R3 & R4 M/s. Nithyanandam for R6	R2 & R5 Called Absent For Reply of R3,R4,R6
2	Appeal No.79 of 2017 (SZ)	SyamKumar Kottarakkara Taluk, Kollam District Vs Director Directorate of Mining and Geology, Thiruvananthapuram, Kerala and 3 others	M/s. Mohammad Sabah Counsel for Applicant M/s. E.K.Kumaresan for R1 to R4	For Reply of R1 & R2

For further details, please log on to our website www.greentribunal.gov.in

Registrar